

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and stay and office report)

Date : 28/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra,Adv.

For Respondent(s)

Dr. Rajeev Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the Id.counsel for the respondents has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)
Registrar

SB